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C.A.No. 8315 OF 2003  
ITEM No.3

Court No. 3

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.1 in Civil Appeal No.8315/2003

HARMOHINDER SINGH PRADHAN Appellant(s)

VERSUS

RANJEET SINGH TALWANDI & ORS. Respondent(s)

(Appln. for deleting the name of respondent No.5 from  
the array of parties)

Date : 05/08/2004 This Application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
(IN CHAMBER)

For Appellant (s)Mr. Naveen Singh, Adv.  
for Ms. S. Janani, Adv.

For Respondent (s)Mr. K.K. Mahalik, Adv.  
Mr. Ashwani Bhardwaj, Adv.

UPON hearing counsel the Court made the following  
O R D E R

The I.A. is allowed and the name of respondent No.5 is deleted from the array of parties, at t  
he risk of the applicant.

(N. Annapurna)  
Court Master

(V.P. Tyagi)  
Court Master

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